[Shri Ratansinh Rajda—Contd.]

the payment of the earned wages will be done on 8th, 9th, and 10th July, 1980. Having assured the workers, management failed to do so. This misbehaviour and betrayal of management, ended the patience of entire labour force of that unit as it was the last straw on camel's back. The workers declared that they will work only after they get their wages. This situation is brought to the notice of the Government of Gujarat. According to my information, the Chief Minister had done something for their regular payments but the management has not heeded to his request also.

Under the circumstances, I demand prompt and immediate action by the Industry Ministry to solve the problems of 3,000 workers of this New Jehangir Vakil Mills Ltd., Bhavnagar.

(vi) REPORTED LOCK OUT DECLARED BY EAST INDIAN MOTION PICTURE ASSOCIATION IN WEST BENGAL.

SHRI NARAYAN CHOUBEY (Midnapore): Sir, under Rule 377 I want to raise a matter of urgent public importance.

A serious situation has developed in the cinema industry in West Bengal. The owners organisation the East Indian Motion Picture Association has unilaterally declared lockout. A large number of cinema houses are closed for years. The owners refuse to negotiate on the new Charter of Demands submitted by the Bengal Motion Picture Employees Union on the expiry of the previous agreement on pay scale. The owners are creating a crisis to foil the attempt of the State Government to further the cause of regional pictures. The Union has called for 3 days strike in all cinema halls of West Bengal on 26th, 27th and 28th July, 1980 to face the attack of the owners. It is really a serious situation for the cinema industry of West Bengal and the Government should immediately intervene to bring a solution.

**14.00 hrs.**

(vii) REPORTED BURNING OF HOUSE OF CITY MAGISTRATE, MUZZAFARNAGAR BY CERTAIN DEMONSTRATORS.

**श्री रणवीर सिंह (केसरगंज):** सभापति जी, सिटी मजिस्ट्रेट मुजफ्फरनगर, उत्तर प्रदेश, जो कि एक हरिजन हैं, के घर को कुछ प्रदर्शनकारियों ने, जो तथा कथित बागपत कांड के संदर्भ में प्रदर्शन कर रहे थे। और जिन का नेतृत्व उत्तर प्रदेश के एक लोकदल के एम० एल० ए० कर रहे थे, आग लगा दी वे उनके सामान को तोड़फोड़ डाला। यह हरिजन अधिकारी घटना के समय अनुपस्थित थे। इन के इस कुकृत्य से सरकारी अधिकारियों एवं कर्मचारियों में आंतक व्याप्त है। इस मामले को लेकर हरिजनों में भारी क्षोभ है। अब तक उनके जाति बिरादरी के जनसामान्य के साथ ही दुर्व्यवहार की शिकायतें थीं, लेकिन अब उनके जाति के लोगों के उच्च सरकारी अधिकारियों के साथ जातिवाद के नाम द्वारा यह विष-वमन उनके द्वारा महान अपमान का कारण माना जा रहा है।

सरकार द्वारा यदि इस दिशा में कड़ी कार्यवाही न की गई तो उन का मनोबल गिर जायेगा। मनोबल ऊंचा करना अत्यन्त आवश्यक है। कड़ी कार्यवाही के आदेश दिये जायें, अन्यथा हरिजनों एवं सरकारी कर्मचारी दोनों हतोत्साहित हो जायेंगे।

**श्री हरीश चन्द्र सिंह रावत (अल्मोड़ा):** सभापति महोदय, यह बड़ा गंभीर मामला है, इस पर पार्लियामेंटरी अफेयर्स के मिनिस्टर, जो यहां हैं, उनको या तो खुद बयान देना चाहिये या गृह-मंत्री जी को कहना चाहिये कि वह बयान दें। यह बड़ा गंभीर मसला है। **(व्यवधान)** लोक दल के लोगों के द्वारा, जिनका नेतृत्व वहां के एम० एल० ए० कर रहे हैं, जबर्दस्ती फंड कलक्ट किया जा रहा है, और वहां हरिजनों का घर से बाहर निकलना दूभर हो रहा है **(व्यवधान)**